

**GOVERNMENT OF INDIA
WOMEN AND CHILD DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:5692
ANSWERED ON:30.04.2010
JUVENILE POLICE UNIT
Rajesh Shri M. B.

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) : whether the juvenile Justice Act has a provision for Juvenile Police Unit in every police station; and
- (b) : if so, the number of police stations not having a Juvenile Police Unit in the country, State-wise?

Answer

MINISTER OF STATE OF THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT (SHRIMATI KRISHNA TIRATH)

- (a): No, Madam. However, Section 63(3) of the Juvenile Justice (care and Protection of children) Act, 2000 provides for creation of 'special juvenile police unit' for every district and city to coordinate and upgrade the treatment of juveniles and children by the police.
- (b): Does not arise.